

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2200
ANSWERED ON:27.03.2012
PROMOTION OF COOPERATIVE SECTOR
Pathak Shri Harin

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has formulated any scheme to promote and develop the cooperative sector in the rural areas of the country including Gujarat;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (c): Government of India has taken various steps to promote and develop the co-operative sector in the country. These include inter-alia, framing of national policy on co-operatives, enactment of Multi-state Co-operative Societies Act, 2002, enactment of the Constitution (Ninety Seventh Amendment) Act, 2011, implementation of recommendation of Prof. Vaidyanathan Committee for revival of short term cooperative credit structure, constitution of high powered committee on co-operatives etc. Besides, the Government is implementing two plan schemes namely the Central Sector Scheme for Cooperative Education & Training through the National Cooperative Union of India (NCUf) and National Council for Cooperative Training (NCCT) and the Central Sector Scheme for assistance to National Cooperative Development Corporation (NCDC) Programmes for development of cooperatives, The main objectives of the Central Sector Scheme for Cooperative Education & Training are to create awareness about cooperatives amongst the general public, training to the employees working in the cooperative societies and to apprise the members and non-officials of cooperatives about their rights and duties.

The objective of the Restructured Central Sector Scheme for assistance to NCDC programmes for Development of Cooperatives is development of agriculture and rural development through cooperatives. The scheme has three main components namely i) marketing, processing, storage etc. programmes in cooperatively under the least developed States, ii) share capital participation in growers / weavers' cooperative spinning mills and iii) integrated cooperative development projects in selected districts. Under the scheme, the subsidy is provided by the Government and loan component is provided by NCDC from its own sources.